

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s GFM Retail Pvt Ltd

MAIN PETITION NUMBER : CP/7(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/110(CHE)/2022

ORDER

The Petitioner is led Ld. Senior Counsel Mr. E. Om Prakash and the R2 is represented by the Ld. Counsel Ms. Anumeha for Senior Counsel Mr. Aravindh Pandian and R1 is represented by the Ld. Counsel Mr. Allwin Godwin for Senior Counsel Mr. A.R.L Sundaresan through video conferencing mode.

Both the parties are directed to prepare dates and events, giving relevant page numbers and provision of law with compilation of documents before the next date of hearing.

List the matter on **29.03.2023** for **physical hearing**.



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

AR



**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**